Court No. - 1

Case: TRANSFER APPLICATION (CIVIL) No. - 88 of 2023

Applicant :- Bhagwan Shrikrishna Virajman And 7 Others

Opposite Party: - U.P. Sunni Central Waqf Board And 3 Others

Counsel for Applicant :- Prabhash Pandey, Pradeep Kumar Sharma

Counsel for Opposite Party :- Punit Kumar Gupta, Nasiruzzaman, Prateek

Rai

Hon'ble Arvind Kumar Mishra-I,J.

Heard Sri Vishnu Shankar Jain assisted by Sri Pradeep Kumar Sharma, Sri

Prabhash Pandey, learned counsel for the applicants through Video

Conferencing, Sri Punit Kumar Gupta learned counsel for the respondent

no.1, Sri S.F.A. Naqvi learned Senior Counsel assisted by Sri Nasiruzzaman,

learned counsel for respondent no.2 and Sri Prateek Rai, learned counsel for

respondent no.3.

Although notice on respondent no.4 is sufficiently served and specific order to

that effect has been passed on the last occasion when the case was taken up on

2.3.2023 but no one responds despite repeated calls.

Obviously, it appears that respondent no.4 is not interested in contesting this

Transfer Application, therefore, as a measure of last chance respondent no.4

and rest of the respondents (respondent nos.1 to 3) are directed to file counter

affidavits if they so wish within a period of ten days from today.

Rejoinder affidavit, if any, may be filed within a week thereafter.

Put up this on 4th April, 2023 as fresh.

It is made clear that matter should not be unnecessarily prolonged which

requires expeditious and quick disposal; that being the case, all the

respondents are required to exchange their pleadings within the stipulated

period as above.

Order Date :- 15.3.2023

Raj